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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

## CS(COMM) 838/2022 and I.A. 20435/2022, 863/2023

INFINITI RETAIL LIMITED

..... Plaintiff

Through:

Mr. Sauhard Alung, Advocate (M:

9425341404).

versus

M/S CROMA -SHARE & ORS.

..... Defendants

Through:

Mr. Manish Mohan CGSC for UOI

(M: 9717906181).

Mr. Shashi Ranja, Ms. Gursheen Kaur and Mr. Aditya Prasad, Advocates for D-9 (M:

9555385702).

Mr. Piyush Singhal, Advocate for D14- Airtel Payment Bank (M:

8810488484).

Mr. P. S. Sudheer and Ms. Anne Mathew, Advocates for D-15 (M:

9891760039).

Mr. Mayank Mikhail Mukherjee and Mr. Ujjwal Singh Advs. For D-

16 (M: 9873064245).

Ms Apoorva Agarwal and Mr Athreya Singh, Advocate with Mr Nitesh Gupta(M: 8171954225).

Mr. Ashwini Chawla, Advocate for

Yes Bank (M: 9999155670).

**CORAM:** 

JUSTICE PRATHIBA M. SINGH

ORDER

**%** 22.08.2023

- 1. This hearing has been done through hybrid mode.
- 2. It is already 5.10.pm. No time left.





3. List on 19<sup>th</sup> January, 2024.

PRATHIBA M. SINGH, J.

**AUGUST 22, 2023/mr**